

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-32-2020****in****CRIMINAL WRIT PETITION NO.75 OF 2016**

Suresh M. Mhalsekar

... Petitioner

Versus

Swati S. Mhalsekar

... Respondent

Shri D. Vernekar, Advocate for the Petitioner.

Shri S. Redkar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 7th September 2020****P.C. :**

The petitioner's counsel seeks time.

2. Post the matter on 14.09.2020.

DAMA SESHADRI NAIDU, J.

NH